

| NAME OF POWER STATION : | | | | | | | | FORM-6 | | | | | | | | |
|--|--|-----|-----|-----------|---------|---------------------|--|---|---------------------|---------------------------------------|---|--|---|-------|-------|--------------------|
| STATEMENT OF DEPRECIATION | | | | | | | | | | | | | | | | |
| Details of approved Expenditure on Assets | Actual cost base limited to Approved Cost for Generation alone | | | | | | Additions due to FERV upto the end of FY preceeding start of tariff period already included in col.(7) | capitalisation upto the end of FY preceeding start of tariff period already included in col.(7) | Total Approved Cost | Difference, if any with justification | Rate of Depreciation (As Notified byCERC) | Depreciation as considered in Tariff for 2000-2001 | Amount of Depreciation during the pricing | | | |
| | YEAR ENDING MARCH FROM C.O.D.TPO THE END OF TARIFF PERIOD | | | | | | | | | | | | 01-02 | 02-03 | 03-04 | Total Depreciation |
| | 1 | 2 | 3 | | 2000-01 | TOTAL as on 2000-01 | | | | | | | (8) | (9) | (10) | (11)=(10)-(7) |
| (1) | (2) | (3) | (4) | ...(5)... | (6) | (7) | (8) | (9) | (10) | (11)=(10)-(7) | (12) | (13) | (14) | (15) | (16) | (17) |
| A) i ALL MAJOR ITEMS | | | | | | | | | | | | | | | | |
| a) LAND..... | | | | | | | | | | | | | | | | |
| b)BUILDING | | | | | | | | | | | | | | | | |
| c)PLANT & MACHINERY | | | | | | | | | | | | | | | | |
| d) | | | | | | | | | | | | | | | | |
| A)iiOTHER MINOR ITEMS | | | | | | | | | | | | | | | | |
| Total (A) | | | | | | | | | | | | | | | | |
| B) Specify following items included in 'A' above: | | | | | | | | | | | | | | | | |
| a) Capitalised Initial Spares | | | | | | | | | | | | | | | | |
| b)Interest During Construction Capitalised | | | | | | | | | | | | | | | | |
| c) Equipments for pollution Control | | | | | | | | | | | | | | | | |
| Total (B) | | | | | | | | | | | | | | | | |
| | | | | | | | | | | | (PETITIONER) | | | | | |